



सत्यमेव जयते

भारत सरकार
Government of India

भौगोलिक उपदर्शन पत्रिका

GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
**INTELLECTUAL
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,
बौद्धिक सम्पदा अधिकार भवन,
जी.एस.टी. रोड, गिण्डी,
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,
Intellectual Property Rights Building,
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA
GEOGRAPHICAL INDICATIONS
JOURNAL NO.73**

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OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 73 of the Geographical Indications Journal dated 27th October, 2015 / Kartika 05th, Saka 1936 has been made available to the public from 27th October, 2015.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
530	Tulaipanji Rice	31	Agricultural
531	Gobindobhog Rice	31	Agricultural
532	Mysore Silk	24, 25 and 26	Handicraft
533	Banglar Rasogolla	30	Food Stuffs
534	Lamphun Brocade Thai Silk	24	Textiles

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications

**G.I. Authorised User Application No. - 2257 in respect of Phulkari
Registered GI Application No. - 27**


Application is made by, **Ms. Seema Rani**, House No. 382, Street No. 6, Tripuri Town, Patiala - 147001, Punjab, India, dated May 21, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Phulkari** under Application No - 27 in respect of Embroidery falling in Class 26, is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Seema Rani
- (B) **Address** : Ms. Seema Rani
House No. 382, Street No. 6, Tripuri Town,
Patiala - 147001, Punjab, India
- (C) **Date of Authorised
User Application** : May 21, 2015
- (D) **Registered Geographical
Indication** : **Phulkari**
- (E) **Registered Proprietor** : Punjab Small Scale Industries & Export
Corporation Limited
- (F) **Address** : Punjab Small Scale Industries & Export
Corporation Limited, 18, Himalaya Marg,
Udyog Bhavan, Sector 17, Chandigarh, India
- (G) **Class** : 26
- (H) **Goods** : **Class 26 - Embroidery**

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**G.I. Authorised User Application No. - 1767 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by, **Mr. Gulam Mohamed Mir**, S/o. Late Mohamed Yousuf Mir, Khaiwan, Narwara Eidgah, Srinagar - 193121, Jammu & Kashmir, India, dated September 19, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gulam Mohamed Mir,
S/o. Late Mohamed Yousuf Mir
- (B) **Address** : Mr. Gulam Mohamed Mir,
S/o. Late Mohamed Yousuf Mir,
Khaiwan, Narwara Eidgah, Srinagar - 193121,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. – 1882 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by, **M/s. Suhail Arts & Crafts**, Represented by Mr. Suhail Mehraj, Nawakadal, Dangerpora, Srinagar - 190002, Jammu & Kashmir, India, dated October 29, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No- 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Suhail Arts & Crafts,
Represented by Mr. Suhail Mehraj
- (B) **Address** : M/s. Suhail Arts & Crafts,
Represented by Mr. Suhail Mehraj
Nawakadal, Dangerpora, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 29, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1860 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by, **Mr. Farooq Ahmad Shah**, S/o. Late Sanaullah Shah, Chiner Kangan, Ganderbal, Srinagar - 191202, Jammu & Kashmir, India, dated October 14, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Farooq Ahmad Shah,
S/o. Late Sanaullah Shah,
- (B) **Address** : Mr. Farooq Ahmad Shah,
S/o. Late Sanaullah Shah,
Chiner Kangan, Ganderbal,
Srinagar - 191202, Jammu & Kashmir,
India
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2075 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. M. Jaffar Mir & Sons**, Represented by Mr. Bashir Ahmad Mir, Khewan, Narwara, Srinagar - 190011, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. M. Jaffar Mir & Sons,
Represented by Mr. Bashir Ahmad Mir
- (B) **Address** : M/s. M. Jaffar Mir & Sons,
Represented by Mr. Bashir Ahmad Mir,
Khewan, Narwara, Srinagar, - 190011
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2076 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. Design Collections**, Represented by Mr. Muntazir Hussain Mir, Hassanabad Near Bargah, Rainawari, Srinagar - 190003, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Design Collections,
Represented by Mr. Muntazir Hussain Mir
- (B) **Address** : M/s. Design Collections,
Represented by Mr. Muntazir Hussain Mir,
Hassanabad Near Bargah, Rainawari
Srinagar - 190003, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2077 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. Mir Asian Crafts**, Represented by Mr. Akhter Hussain Mir, 250, Hassanabad, Near Hussaini Park, Rainawari, Srinagar - 190003, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mir Asian Crafts,
Represented by Mr. Akhter Hussain Mir
- (B) **Address** : M/s. Mir Asian Crafts,
Represented by Mr. Akhter Hussain Mir,
250, Hassanabad, Near Hussaini Park,
Rainawari Srinagar - 190003,
Jammu & Kashmir India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2078 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. Cottage Industry of Kashmir**, Represented by Mr. Ghulam Mohammad Sofi, Khajayarbal, Saida Kadal, Srinagar - 190003, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cottage Industry of Kashmir,
Represented by Mr. Ghulam Mohammad Sofi
- (B) **Address** : M/s. Cottage Industry of Kashmir,
Represented by Mr. Ghulam Mohammad Sofi,
Khajayarbal, Saida Kadal, Srinagar - 190003,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2079 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. Pashme Ladakh**, Represented by Mr. Imran Rashid, Lane #1, 22 Firdous Colony, Buchpora, Srinagar - 190020, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Pashme Ladakh,
Represented by Mr. Imran Rashid
- (B) **Address** : M/s. Pashme Ladakh,
Represented by Mr. Imran Rashid,
Lane #1, 22 Firdous Colony, Buchpora,
Srinagar - 190020, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2080 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **Mr. Amir Rasool**, Khanda Bhawan, Nawakadal, Srinagar - 190002, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amir Rasool,
- (B) **Address** : Ms. Amir Rasool,
Khanda Bhawan, Nawakadal, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2081 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **Mr. Mohammad Lateef Sha**, Dana Mazar Safa Kadal, Srinagar - 190002, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Lateef Sha,
- (B) **Address** : Ms. Mohammad Lateef Sha,
Dana Mazar Safa Kadal, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : January 27, 2015
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2082 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. Safara Wool Pashmina, Raffal and Cotton (ICS) Limited**, Represented by Mr. Noor ul Huda Kota, Kathi Darwaza, Mumkhan, Rainawari, Srinagar - 190003, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Safara Wool Pashmina, Raffal and Cotton (ICS) Limited,
Represented by Mr. Noor ul Huda Kota
- (B) **Address** : M/s. Safara Wool Pashmina, Raffal and Cotton (ICS) Limited,
Represented by Mr. Noor ul Huda Kota,
Kathi Darwaza, Mumkhan, Rainawari,
Srinagar - 190003, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : January 27, 2015
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2083 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. Unique Handloom Cottage Industries**, Represented by Mr. Mushtaq Ahmad Kota, Inside Kathi Darwaza, Muma Khan, Rainawari, Srinagar - 190003, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Unique Handloom Cottage Industries,
Represented by Mr. Mushtaq Ahmad Kotta
- (B) **Address** : M/s. Unique Handloom Cottage Industries,
Represented by Mr. Mushtaq Ahmad Kotta,
Inside Kathi Darwaza, Muma Khan, Rainawari,
Srinagar- 190003, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2085 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. SAE Exports Inc**, Represented by Mr. Syed Mohsin Masood Shah, Chari Boni, Shalimar Road, Srinagar - 191121, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. SAE Exports Inc,
Represented by Mr. Syed Mohsin Masood Shah
- (B) **Address** : M/s. SAE Exports Inc,
Represented by Mr. Syed Mohsin Masood Shah,
Chari Boni, Shalimar Road, Srinagar, - 191121,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2086 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. Shah Arts Emporium**, Represented by Mr. Syed Masood Ahmad Shah, Chari Boni, Shalimar Road, Srinagar - 191121, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shah Arts Emporium,
Represented by Mr. Syed Masood Ahamad Shah
- (B) **Address** : M/s. Shah Arts Emporium,
Represented by Mr. Syed Masood Ahamad Shah,
Chari Boni, Shalimar Road, Srinagar - 191121,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2087 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. Ali Shah**, Represented by Mr. Abdul Rashid Shah, 3, Nageen Lake Road, Srinagar - 190003, Jammu & Kashmir, India, dated January 29, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Ali Shah,
Represented by Mr. Abdul Rashid Shah,
- (B) **Address** : M/s. Ali Shah,
Represented by Mr. Abdul Rashid Shah
3, Nageen Lake Road, Srinagar - 190003
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 29, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2114 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. AL- ARAF**, Represented by Mr. Hadi Hussain, Sikh Bagh, Lal Bazar, Near Masjid Hubbi, Srinagar - 190023, Jammu & Kashmir, India, dated February 10, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. AL- ARAF,
Represented by Mr. Hadi Hussain
- (B) **Address** : M/s. AL- ARAF,
Represented by Mr. Hadi Hussain
Sikh Bagh, Lal Bazar, Near Masjid Hubbi,
Srinagar - 190023 Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : February 10, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2115 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. Wani Pashmina Shawl Embroidery**, Represented by Mr. Mushtaq Ahmad Wani, Sheikh Mohalla, Soura, Srinagar - 190011, Jammu & Kashmir, India, dated February 10, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Wani Pashmina Shawl Embroidery,
Represented by Mr. Mushtaq Ahmad Wani
- (B) **Address** : M/s. Wani Pashmina Shawl Embroidery,
Represented by Mr. Mushaq Ahmad Wani,
Sheikh Mohalla, Soura, Srinagar - 190011,
Jammu & Kashmir India
- (C) **Date of Authorised
User Application** : February 10, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2116 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **M/s. G.N. Baba Shawls**, Represented by Mr. Gh. Rasool Baba, Neelam House, Zaripora – Zoonimar, Nowshera, Srinagar - 190011, Jammu & Kashmir, India, dated February 10, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. G.N. Baba Shawls,
Represented by Mr. Gh. Rasool Baba
- (B) **Address** : M/s. G.N. Baba Shawls,
Represented by Mr. Gh. Rasool Baba,
Neelam House, Zaripora - Zoonimar,
Nowshera, Srinagar - 190011
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : February 10, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2146 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by, **Mr. Niyaz Ahmad Hafiz**, House No 28, Umer Colony 'B' lane No 2, Lal Bazar, Srinagar - 190023, Jammu & Kashmir, India, dated March 9, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Niyaz Ahmad Hafiz
- (B) **Address** : Mr. Niyaz Ahmad Hafiz,
House No 28, Umer Colony 'B' lane No 2,
Lal Bazar, Srinagar - 190023,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : March 9, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2147 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by, **M/s. A.K. Handicrafts**, Represented by Mr. Asif Hassan Khan, Dhobiwan, Tangmarg Gulmarg Road, Barmulla - 193121, Jammu & Kashmir, India, dated March 24, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. A.K. Handicrafts,
Represented by Mr. Asif Hassan Khan
- (B) **Address** : M/s. A.K. Handicrafts,
Represented by Mr. Asif Hassan Khan,
Dhobiwan, Tangmarg Gulmarg Road,
Barmulla - 193121, Jammu & Kashmir India
- (C) **Date of Authorised
User Application** : March 24, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2177 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by, **M/s. Craft World**, Represented by Mr. Mehraj ud din Khan, House No 499, Rathpora, Eidgah, Srinagar - 190002, Jammu & Kashmir, India, dated May 05, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Craft World,
Represented by Mr. Mehraj ud din Khan
- (B) **Address** : M/s. Craft World,
Represented by Mr. Mehraj ud din Khan,
House No 499, Rathpora, Eidgah,
Srinagar - 190002, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 05, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2178 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by, **M/s. Incredible Kashmiri Crafts**, Represented by Mr. Arifa Jan, Zadi Masjid, Safa Kadal, Srinagar - 190002, Jammu & Kashmir, India, dated May 05, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Incredible Kashmiri Crafts,
Represented by Mr. Arifa Jan
- (B) **Address** : M/s. Incredible Kashmiri Crafts,
Represented by Mr. Arifa Jan,
Zadi Masjid, Safa Kadal, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 05, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2180 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by **M/s. Sah – Shawls**, Represented by Mr. Mohammad Shafi Ganie, Kurhama Ganderbal, Srinagar - 191201, Jammu & Kashmir, India, dated May 05, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sah – Shawls,
Represented by Mr. Mohammad Shafi Ganie
- (B) **Address** : M/s. Sah – Shawls,
Represented by Mr. Mohammad Shafi Ganie,
Kurhama Ganderbal, Srinagar - 191201,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 05, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2250 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by **M/s. Consortium Handloom Cluster**, Narwara, Edigah, Srinagar - 190002, Jammu & Kashmir, India, dated May 20, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Consortium Handloom Cluster
- (B) **Address** : M/s. Consortium Handloom Cluster,
Narwara, Edigah, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 20, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2251 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by **Mr. Nisar Ahmad Bhat**, Umar Colony – B, Lane No.3, Lal Bazar, Srinagar - 190023, Jammu & Kashmir, India, dated May 20, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nisar Ahmad Bhat
- (B) **Address** : Mr.Nisar Ahmad Bhat,
Umar Colony – B Lane No.3, Lal Bazar,
Srinagar - 190023, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 20, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2252 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by **M/s. Kasmir Oriental Craft Industries**, Represented by Mr. Muzaffar Majid Jan, Qureshi Lane, Lal Bazar, Srinagar - 190023, Jammu & Kashmir, India, dated May 20, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kasmir Oriental Craft Industries,
Represented by Mr. Muzaffar Majid Jan
- (B) **Address** : M/s. Kasmir Oriental Craft Industries,
Represented by Mr. Muzaffar Majid Jan
Qureshi Lane, Lal Bazar, Srinagar - 190023,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 20, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2253 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by **M/s. Kashmir Trade Centre**, Represented by Mr. Syed Altaf Ahmad Andrabi, Mir Mohalla, Malaratta, Near Jamia Masjid, Srinagar - 190002, Jammu & Kashmir, India, dated May 20, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kashmir Trade Centre,
Represented by Mr. Syed Altaf Ahmad Andrabi
- (B) **Address** : M/s. Kashmir Trade Centre,
Represented by Mr. Syed Altaf Ahmad Andrabi,
Mir Mohalla, Malaratta, Near Jamia Masjid,
Srinagar - 190002, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 20, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2254 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by **M/s. Cottage Handwoven Handicrafts Exposition**, Represented by Ms. Nasreen Rashid Banday, House No. 218/B, Firdous Colony (Main Road), Buchpora, Srinagar - 190020, Jammu & Kashmir, India, dated May 20, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cottage Handwoven Handicrafts Exposition
Represented by Ms. Nasreen Rashid Banday
- (B) **Address** : M/s. Cottage Handwoven Handicrafts Exposition,
Represented by Ms. Nasreen Rashid Banday,
House No. 218/B, Firdous Colony (Main Road),
Buchpora, Srinagar - 190020,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 20, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2258 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by, **Mr. Mohamed Iqbal Ganie**, S/o. Late Gh. Mustafa Ganie, Pazalpora, Zoonimar, Srinagar - 190011, Jammu & Kashmir, India, dated May 25, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohamed Iqbal Ganie,
S/o. Late Gh. Mustafa Ganie
- (B) **Address** : Mr. Mohamed Iqbal Ganie,
S/o. Late Gh. Mustafa Ganie,
Pazalpora, Zoonimar, Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 25, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2288 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Mohammad Latif Badoo**, S/o. Mr. Mohammad Abdullah Budoo, Narwara, Iddgah, Srinagar - 190001, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Latif Badoo,
S/o. Mr. Mohammad Abdullah Budoo
- (B) **Address** : Mr. Mohammad Latif Badoo,
S/o. Mr. Mohammad Abdullah Budoo,
Narwara, Iddgah, Srinagar - 190001,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2289 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Fayaz Ahmed Khan**, S/o. Mohammad Ramzan, Firdous Colony, Alijan Road, Iddgah, Srinagar - 190002, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Fayaz Ahmed Khan,
S/o. Mohammad Ramzan
- (B) **Address** : Mr. Fayaz Ahmed Khan,
S/o. Mohammad Ramzan,
Firdous Colony, Alijan Road,
Iddgah, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2290 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Mohammad Ashraf Bhat**, S/o. Mohammad Sultan Bhat, Bahauddin Sahib, Nowhatta, Srinagar - 190002, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Ashram
S/o. Mr. Mohammad Sultan Bhat
- (B) **Address** : Mr. Mohammad Ashram
S/o. Mr. Mohammad Sultan Bhat
Bahauddin Sahib, Nowhatta
Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2291 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Rouf Ahmad Qureshi**, S/o. Mr. Ghulam Mohammad Qureshi, Narwara, Iddgah, Srinagar - 190002, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rouf Ahmad Qureshi,
S/o. Mr. Gulam Mohammad Qureshi
- (B) **Address** : Mr. Rouf Ahmad Qureshi,
S/o. Mr. Gulam Mohammad Qureshi,
Narwara, Iddgah, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2292 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Abdul Qayoom Salati**, S/o. Noor-ud-din Salati, Narwara, Iddgah, Srinagar - 190002, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abdul Qayoom Salati,
S/o. Mr. Noor-ud-din Salati
- (B) **Address** : Mr. Abdul Qayoom Salati,
S/o. Mr. Noor-ud-din Salati
Narwara, Iddgah, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. – 2293 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Farooq Ahmad Bhat**, S/o. Mr. Abdul Hamid Bhat, Malapora, Wantpora, Srinagar - 190002, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Farooq Ahmad Bhat,
S/o. Mr. Abdul Hamid Bhat
- (B) **Address** : Mr. Farooq Ahmad Bhat,
S/o. Mr. Abdul Hamid Bhat,
Malapora, Wantpora, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2295 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Fayaz Ahmad Bhat**, S/o. Mr. Abdul Hamid Bhat, Malapora, Wantpora, Srinagar - 190002, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Fayaz Ahmad Bhat,
S/o. Mr. Abdul Hamid Bhat
- (B) **Address** : Mr. Fayaz Ahmad Bhat,
S/o. Mr. Abdul Hamid Bhat,
Malapora, Wantpora, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2296 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Mushtaq Ahmad Salati**, S/o. Mr. Mohammad Amin Salati, Narwara, Iddgah, Srinagar - 190001, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mushtaq Ahmad Salati,
S/o. Mr. Mohammad Amin Salati
- (B) **Address** : Mr. Mushtaq Ahmad Salati,
S/o. Mr. Mohammad Amin Salati,
Narwara, Iddgah, Srinagar - 190001,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2297 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Faheem Arajmand Salati**, S/o. Mr. Abdul Rahim Salati, Narwara, Iddgah, Srinagar - 190002, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Faheem Arajmand Salati,
S/o. Mr. Abdul Rahim Salati
- (B) **Address** : Mr. Faheem Arajmand Salati,
S/o. Mr. Abdul Rahim Salati,
Narwara, Iddgah, Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2298 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Showkat Ahmad Mir**, S/o. Mr. Mohammad Yaseen Mir, Khaiwan, Narwara, Iddgah, Srinagar - 190002, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Showkat Ahmad Mir,
S/o. Mr. Mohammad Yaseen Mir
- (B) **Address** : Mr. Showkat Ahmad Mir,
S/o. Mr. Mohammad Yaseen Mir,
Khaiwan, Narwara, Iddgah,
Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2299 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **M/s. Baba Shawl Factory**, Represented by Mr. Showkat Ahmad Baba, Bota Kadal, Lal Bazar, Srinagar - 190011, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Baba Shawl Factory,
Represented by Mr. Showkat Ahmad Baba
- (B) **Address** : M/s. Baba Shawl factory,
Represented by Mr. Showkat Ahmad Baba,
Bota Kadal, Lal Bazar, Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2300 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **M/s. Khan Handicrafts**, Represented by Mr. Ajaz Ahmad Khan, Zaripora, Zoonimar, Srinagar - 190011, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Khan Handicrafts,
Represented by Mr. Ajaz Ahmad Khan
- (B) **Address** : M/s. Khan Handicrafts,
Represented by Mr. Ajaz Ahmad Khan
Zaripora, Zoonimar, Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2303 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Mohammad Amin Wani**, S/o. Mr. Jalal ud din Wani, Tarabal, Nawa Kadal, Srinagar - 190002, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Amin Wani,
S/o. Jalal ud din Wani
- (B) **Address** : Mr. Mohammad Amin Wani,
S/o. Jalal ud din Wani,
Tarabal, Nawa Kadal,
Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2304 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Arshad Hussain Jaan**, S/o. Mr. Ghulam Naqi Jaan, Mandi Bal, Nowshera, Soura, Srinagar - 190011, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arshad Hussain Jaan,
S/o. Mr. Ghulam Naqi Jaan
- (B) **Address** : Mr. Arshad Hussain Jaan,
S/o. Mr. Ghulam Naqi Jaan,
Mandi Bal, Nowshera, Soura,
Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2305 in respect of Kashmir Pashmina
Registered GI Application No.- 46**


Application is made by, **Mr. Shabbir Hussain Jaan**, S/o. Mr. Ghulam Naqi Jaan, Mandi Bal, Nowshehra, Soura, Srinagar - 190011, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shabbir Hussain Jaan
S/o. Mr. Ghulam Naqi Jaan
- (B) **Address** : Mr. Shabbir Hussain Jaan,
S/o. Mr. Ghulam Naqi Jaan,
Mandi Bal, Nowshehra, Soura,
Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2306 in respect of Kashmir Pashmina
Registered GI Application No.- 46**

Application is made by, **M/s. Kashmir Loom Company Private Limited**, Represented by Mr. Hakim Asaf Ali, Gazi Doori Alamgari Bazar, Srinagar - 190011, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kashmir Loom Company Private Limited,
Represented by Mr. Hakim Asaf Ali
- (B) **Address** : M/s. Kashmir Loom Company Private Limited,
Represented by Mr. Hakim Asaf Ali,
Gazi Doori Alamgari Bazar,
Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 07, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not
included in other classes; bed and table covers;
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. – 2084 in respect of Kashmir Sozani Craft
Registered GI Application No. - 48**

Application is made by, **M/s. Cottage Industry of Kashmir**, Represented By Mr. Ghulam Mohammad Sofi, Khajayarbal Saidakadal, Srinagar - 190003, Jammu & Kashmir, India, dated January 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26, is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cottage Industry of Kashmir,
Represented by Mr. Ghulam Mohammad Sofi
- (B) **Address** : M/s. Cottage Industry of Kashmir,
Represented by Ghulam Mohammad Sofi,
Khajayarbal, Saidakadal, Srinagar - 190003,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : January 27, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Sozani Craft**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 26
- (H) **Goods** : **Class 26** -Sozani Embroidery performed on
different Apparels fabrics
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2179 in respect of Kashmir Sozani Craft
Registered GI Application No. - 48**

Application is made by, **M/s. Khan Brothers (KB)**, Represented By Mr. Bashir Ahmad Khan, Bakura, Alasteng, Ganderbal, Srinagar – 191201, Jammu & Kashmir, India, dated May 05, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26, is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Khan Brothers (KB),
Represented by Mr. Bashir Ahmad Khan
- (B) **Address** : M/s. Khan Brothers (KB),
Represented by Mr. Bashir Ahmad Khan,
Bakura, Alasteng, Ganderbal,
Srinagar – 191201, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 05, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Sozani Craft**




- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 26
- (H) **Goods** : **Class 26** -Sozani Embroidery performed on
different Apparels fabrics
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2255 in respect of Kashmir Sozani Craft
Registered GI Application No. - 48**

Application is made by, **M/s. Kashmir Oriental Craft Industries**, Represented By Mr. Muzaffar Majid Jan, Qureshi Lane, Lal Bazaar, Srinagar - 190023, Jammu & Kashmir, India, dated May 20, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26, is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Kashmir Oriental Craft Industries,
Represented by Mr. Muzaffar Majid Jan
- (B) **Address** : M/s. Kashmir Oriental Craft Industries,
Represented by Mr. Muzaffar Majid Jan,
Qureshi Lane, Lal Bazaar, Srinagar - 190023,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 20, 2015
- (D) **Registered Geographical
Indication** : **Kashmir Sozani Craft**
- 

The logo consists of a circular emblem. At the top, the words 'SOZANI KASHMIR' are written in a semi-circle. Below this, a stylized hand is shown holding a piece of fabric. The fabric is decorated with intricate floral embroidery patterns. The entire emblem is rendered in a monochromatic, line-art style.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 26
- (H) **Goods** : **Class 26** -Sozani Embroidery performed on
different Apparels fabrics
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. – 2072 in respect of Kani Shawl
Registered GI Application No. - 51**

Application is made by, **M/s. Dar Pashmina House**, Represented by Mr. Hayat Ahmad Dar, Gratta Bal, Nawakadal, Srinagar – 190002, Jammu & Kashmir, India, dated December 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawl falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Dar Pashmina House,
Represented by Mr. Hayat Ahmad Dar
- (B) **Address** : M/s. Dar Pashmina House,
Represented by Mr. Hayat Ahmad Dar,
Gratta Bal, Nawakadal, Srinagar – 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : December 23, 2014
- (D) **Registered Geographical
Indication** : **Kani Shawl**
- 

The logo for 'Kani Shawl' consists of a stylized leaf with a shawl draped over it. The words 'KANI SHAWL' are written in a circular path above the leaf.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 25
- (H) **Goods** : **Class 25 - Shawls**
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2182 in respect of Kani Shawl
Registered GI Application No. - 51**

Application is made by, **M/s. Craft World**, Represented by Mr. Mehraj ud din Khan, House No. 499, Rathpora, Iddgah, Srinagar – 190002, Jammu & Kashmir, India, dated May 05, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawl falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Craft World,
Represented by Mehraj ud din Khan
- (B) **Address** : M/s. Craft World,
Represented by Mehraj ud din Khan,
House No. 499, Rathpora, Iddgah,
Srinagar – 190002, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 05, 2015
- (D) **Registered Geographical
Indication** : **Kani Shawl**
- 

The logo for 'Kani Shawl' consists of a stylized leaf with a shawl draped over it. The words 'KANI SHAWL' are written in a semi-circle above the leaf.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 25
- (H) **Goods** : **Class 25 - Shawls**
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2256 in respect of Kani Shawl
Registered GI Application No. - 51**

Application is made by, **M/s. Kashmir Oriental Craft Industries**, Represented by Mr. Muzaffar Majid Jan, Qureshi Lane, Lal Bazar, Srinagar – 190023 Jammu & Kashmir, India, dated May 20, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawl falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Kashmir Oriental Craft Industries,
Represented by Mr. Muzaffar Majid Jan
- (B) **Address** : M/s. Kashmir Oriental Craft Industries,
Represented by Mr. Muzaffar Majid Jan,
Qureshi Lane, Lal Bazar, Srinagar – 190023
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 20, 2015
- (D) **Registered Geographical
Indication** : **Kani Shawl**
- 

The logo consists of a stylized leaf with a shawl draped over it. The words 'KANI SHAWL' are written in a semi-circle above the leaf.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 25
- (H) **Goods** : **Class 25 - Shawls**
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2302 in respect of Kani Shawl
Registered GI Application No. - 51**

Application is made by, **M/s. Wani Pashmina Shawl Embroidery Industrial Co-operative Limited**, Represented by Mr. Zahoor Ahmad Wani, 52, Sheik Mohalla, Soura, Srinagar - 190011, Jammu & Kashmir, India, dated September 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawl falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Wani Pashmina Shawl Embroidery Industrial Co-operative Limited,
Represented by Mr. Zahoor Ahmad Wani
- (B) **Address** : M/s. Wani Pashmina Shawl Embroidery Industrial Co-operative Limited,
Represented by Mr. Zahoor Ahmad Wani
52 - Sheik Mohalla, Soura, Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : September 07, 2015
- (D) **Registered Geographical Indication** : **Kani Shawl**
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The logo consists of a circular emblem with the words 'KANI SHAWL' written in a semi-circle at the top. Inside the circle, there is a stylized leaf on the left and a shawl draped over a branch on the right.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar – 190011, Jammu & Kashmir,
India.
- (G) **Class** : 25
- (H) **Goods** : **Class 25 - Shawls**
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1906 in respect of Molakalmuru Sarees
Registered GI Application No. – 77**

Application is made by, **M/s. Molakalmuru Town Silk Handloom Weavers Production and Sales Co-operative Society Limited**, Represented by Shri. Vanjre Ramesh, Near Venkanna Bavi, Doddapete Road, Molakalmuru - 577 535, District: Chitradurga, Karnataka, India, dated January 27, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No-77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Molakalmuru Town Silk Handloom Weavers Production and Sales Co-operative Society Limited, Represented by Shri. Vanjre Ramesh
- (B) **Address** : M/s. Molakalmuru Town Silk Handloom Weavers Production and Sales Co-operative Society Limited, Represented by Shri. Vanjre Ramesh, Near Venkanna Bavi, Doddapete Road, Molakalmuru - 577 535, District: Chitradurga, Karnataka, India
- (C) **Date of Authorised User Application** : January 27, 2014
- (D) **Registered Geographical Indication** : **Molakalmuru Sarees**
- (E) **Registered Proprietor** : The Commissioner for Textile, Development And Director of Handlooms and Textiles, Government of Karnataka
- (F) **Address** : The Commissioner for Textile, Development And Director of Handlooms and Textiles, Government of Karnataka
No. 14/3A, 3rd Floor, R.P. Building, Nrupatunga Road, Bangalore – 560001, Karnataka, India
- (G) **Class** : 24
- (H) **Goods** : Class 24 – Sarees

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**G.I. Authorised User Application No. - 2175 in respect of Kamalapur Red Banana
Registered GI Application No. - 133**

Application is made by, **Mr. Suraj Patil**, House No. MIG 2, Shanti Nagar, Opp. MSK Mill Main Gate, Mill Road Gulbarga - 585103, Karnataka, India, dated April 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kamalapur Red Banana** under Application No - 133 in respect of Banana - Horticultural Products falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. SurajPatil
- (B) **Address** : Mr. SurajPatil,
House No. MIG 2, Shanti Nagar, Opp. MSK Mill
Main Gate, Mill Road Gulbarga - 585103,
Karnataka, India
- (C) **Date of Authorised
User Application** : April 07, 2015
- (D) **Registered Geographical
Indication** : **Kamalapur Red Banana**
- (E) **Registered Proprietor** : Director of Horticulture, Department of
Horticulture, Government of Karnataka,
Biotechnology Centre
- (F) **Address** : Director of Horticulture, Department of
Horticulture, Government of Karnataka,
Biotechnology Centre, Hulimavu, P.B. No. 7648,
Bangalore - 560076, Karnataka, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana - Horticultural Products

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**G.I. Authorised User Application No. - 2181 in respect of Khatamband
Registered GI Application No. - 204**

Application is made by, **M/s. Qadeem Khatamband**, Represented by Mr. Ali Mohammad Najar (Guroo), Hafat Yarabal Safakadal, Srinagar – 190002, Jammu & Kashmir, India, dated May 05, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Khatamband** under Application No - 204 in respect of Building materials, (non-metallic), non-metallic rigid pipes for building; non-metallic transportable buildings; monuments, not of metal including false ceiling, wood panels, doors and windows, frames made of wood; Furniture, mirrors, picture frames; goods (not included in other classes) of wood falling in Class 19 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Qadeem Khatamband,
Represented by Mr. Ali Mohammad Najar
(Guroo)
- (B) **Address** : M/s. Qadeem Khatamband,
Represented by Mr. Ali Mohammad Najar
(Guroo),
Hafat Yarabal Safakadal, Srinagar – 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : May 05, 2015
- (D) **Registered Geographical
Indication** : **Khatamband**



ختمبند

KHATAMBAND

- (E) **Registered Proprietor** : Director of Horticulture, Department of
Horticulture, Government of Karnataka,
Biotechnology Centre
- (F) **Address** : Director of Horticulture, Department of
Horticulture, Government of Karnataka,
Biotechnology Centre, Hulimavu, P.B. No. 7648,
Bangalore - 560076, Karnataka, India
- (G) **Class** : 19 & 20
- (H) **Goods** : Class 19 - Building materials, (non-metallic),
non-metallic rigid pipes for building; non-metallic
transportable buildings; monuments, not of metal

including false ceiling, wood panels, doors and windows, frames made of wood
Class 20 - Furniture, mirrors, picture frames; goods (not included in other classes) of wood

(I) Represented by : TAHAFUZ

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G.I. Authorised User Application No. – 1986 in respect of Patan Patola
Registered GI Application No. – 232


Application is made by, **Shri. Viral Nyukinbhai Salvi**, Patolawala Farm House, O/s. Phatipal Gate, Salviwado, City: Patan, District: Patan, North Gujarat – 384265, India, dated June 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Patan Patola** under Application No - 232 in respect of Textile and Textile goods not included in other classes; bed and table covers etc. & Clothing, Sarees and Dupattas, etc., falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Viral Nyukinbhai Salvi
- (B) **Address** : Shri. Viral Nyukinbhai Salvi,
Patolawala Farm House, O/s. Phatipal Gate,
Salviwado, City: Patan, District: Patan,
North Gujarat – 384265, India
- (C) **Date of Authorised User Application** : June 03, 2014
- (D) **Registered Geographical Indication** : **Patan Patola**
-
- (E) **Registered Proprietor** : Patan Double Ikat Patola Weavers Association
- (F) **Address** : Patan Double Ikat Patola Weavers Association,
Patolawala Farm House, O/s, Phatipal Gate,
Salviwado, City: Patan, Taluka: Patan,
District: Patan – 384265, Gujarat, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class 24 - Textile and Textile goods not
included in other classes; bed and table covers, etc.
Class 25 – Clothing, Sarees and Dupattas, etc.

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**G.I. Authorised User Application No. - 1987 in respect of Patan Patola
Registered GI Application No. – 232**


Application is made by, **Shri. Kanubhai Mafatbhai Salvi**, Narayanji no Pado, Salviwado, City: Patan, District: Patan, North Gujarat – 384265, India, dated June 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Patan Patola** under Application No - 232 in respect of Textile and Textile goods not included in other classes; bed and table covers etc. & Clothing, Sarees and Dupattas, etc., falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Kanubhai Mafatbhai Salvi
- (B) **Address** : Shri. Kanubhai Mafatbhai Salvi,
Narayanji no Pado, Salviwado,
City: Patan, District: Patan,
North Gujarat – 384265, India
- (C) **Date of Authorised
User Application** : June 03, 2014
- (D) **Registered Geographical
Indication** : **Patan Patola**
- 
- (E) **Registered Proprietor** : Patan Double Ikat Patola Weavers Association
- (F) **Address** : Patan Double Ikat Patola Weavers Association,
Patolawala Farm House, O/s, Phatipal Gate,
Salviwado, City: Patan, Taluka: Patan,
District: Patan – 384265, Gujarat, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class 24 - Textile and Textile goods not
included in other classes; bed and table covers, etc.
Class 25 – Clothing, Sarees and Dupattas, etc.

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**G.I. Authorised User Application No. - 1988 in respect of Patan Patola
Registered GI Application No. – 232**

Application is made by, **Shri. Ashokbhai Sevantilal Salvi**, Patolawala Farm House, O/s. Phatipal Gate, Salviwado, City: Patan, District: Patan, North Gujarat – 384265, India, dated June 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Patan Patola** under Application No - 232 in respect of Textile and Textile goods not included in other classes; bed and table covers etc. & Clothing, Sarees and Dupattas, etc., falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ashokbhai Sevantilal Salvi
- (B) **Address** : Shri. Ashokbhai Sevantilal Salvi,
Patolawala Farm House, O/s. Phatipal Gate,
Salviwado, City: Patan, District: Patan, North
Gujarat – 384265, India
- (C) **Date of Authorised
User Application** : June 03, 2014
- (D) **Registered Geographical
Indication** : **Patan Patola**
- 
- (E) **Registered Proprietor** : Patan Double Ikat Patola Weavers Association
- (F) **Address** : Patan Double Ikat Patola Weavers Association,
Patolawala Farm House, O/s, Phatipal Gate,
Salviwado, City: Patan, Taluka: Patan,
District: Patan – 384265, Gujarat, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class 24 - Textile and Textile goods not
included in other classes; bed and table covers, etc.
Class 25 – Clothing, Sarees and Dupattas, etc.

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**G.I. Authorised User Application No. - 1989 in respect of Patan Patola
Registered GI Application No. – 232**

Application is made by, **Shri. Nirmal Ashokbhai Salvi**, Patolawala Farm House, O/s. Phatipal Gate, Salviwado, City: Patan, District: Patan, North Gujarat – 384265, India, dated June 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Patan Patola** under Application No - 232 in respect of Textile and Textile goods not included in other classes; bed and table covers etc. & Clothing, Sarees and Dupattas, etc., falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Nirmal Ashokbhai Salvi
- (B) **Address** : Shri. Nirmal Ashokbhai Salvi,
Patolawala Farm House, O/s. Phatipal Gate,
Salviwado, City: Patan, District: Patan,
North Gujarat – 384265, India
- (C) **Date of Authorised User Application** : June 03, 2014
- (D) **Registered Geographical Indication** : **Patan Patola**
-
- (E) **Registered Proprietor** : Patan Double Ikat Patola Weavers Association
- (F) **Address** : Patan Double Ikat Patola Weavers Association,
Patolawala Farm House, O/s, Phatipal Gate,
Salviwado, City: Patan, Taluka: Patan,
District: Patan – 384265, Gujarat, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class 24 - Textile and Textile goods not
included in other classes; bed and table covers, etc.
Class 25 – Clothing, Sarees and Dupattas, etc.

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**G.I. Authorised User Application No. - 1990 in respect of Patan Patola
Registered GI Application No. – 232**

Application is made by, **Shri. Ujval Nyukinbhai Salvi**, Patolawala Farm House, O/s. Phatipal Gate, Salviwado, City: Patan, District: Patan, North Gujarat – 384265, India, dated June 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Patan Patola** under Application No - 232 in respect of Textile and Textile goods not included in other classes; bed and table covers etc. & Clothing, Sarees and Dupattas, etc., falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ujval Nyukinbhai Salvi
- (B) **Address** : Shri. Ujval Nyukinbhai Salvi,
Patolawala Farm House, O/s. Phatipal Gate,
Salviwado, City: Patan, District: Patan,
North Gujarat – 384265, India
- (C) **Date of Authorised
User Application** : June 03, 2014
- (D) **Registered Geographical
Indication** : **Patan Patola**
-
- (E) **Registered Proprietor** : Patan Double Ikat Patola Weavers Association
- (F) **Address** : Patan Double Ikat Patola Weavers Association,
Patolawala Farm House, O/s, Phatipal Gate,
Salviwado, City: Patan, Taluka: Patan,
District: Patan – 384265, Gujarat, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class 24 - Textile and Textile goods not
included in other classes; bed and table covers, etc.
Class 25 – Clothing, Sarees and Dupattas, etc.

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General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

